

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)16

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2019**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & ANr. V/s. M/s.
Synapse Communications Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Ashish, Mr. Rohan Chawla, Mr. Akash
Panwar, Advocates

Present for the Respondent: Dr. U.K. Chaudhar, Sr. Advocate with Mr. Ajay
Garg , Mr. Harshit Aggarwal & Ms. Saloni Purohit
Advocates for R-6

ORDER

Request for adjournment is being made by the parties. At their request
adjourned to 6th November, 2019.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)